Annexure -7

Name of the corporate debtor: Vinayak Iron Coke Private Limited; Date of commencement of CIRP: 13-12-2024; List of creditors as on: 02-05-2025

List of operational creditors (Government dues) **Details of Claimant** Details of claim Amount Amount Amount Amount of Remarks, received contingen of any of claim claim under any % of voting Government Date of Whether verification Department Amount Amount Nature of Amount Amount claim mutual not receipt claimed Provisionally covered by covered by related share in dues, admitted CoC, if security guarantee party? that may interest applicable be set-off COMMISSIONER, COMMISSIONER, COMMERCIAL COMMERCIAL TAXES. 15,85,114 1,04,74,809 TAXES. WEST WEST BENGAL 26-12-2024 1,20,59,923 OC- Statutory 2,48,152 2,48,152

Provisionally Admitted based on the Proof of Claim Submitted subject to books & further proof, if any

OC- Statutory

18,33,266.00

1,23,08,075

Provident Fund

Total

Provident Fund

23-12-2024

- - -

1,04,74,809.00